

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 535 of 2019

IN THE MATTER OF:

Prayag Polytech Pvt. Ltd.

...Appellant

Vs

Hind Tradex Ltd.

....Respondent

Present:

**For Appellant: Mr. Virender Ganda, Senior Advocate along with
Mr. Vipul Ganda and Ms. Shreya Jain, Advocates**

**For Respondent: Mr. Anukul Raj, Ms. Nikita Raj and Priscilla
Ghazes, Advocates**

ORDER

08.08.2019 Due to paucity of time, the matter could not be taken up.

Post the appeal 'for Admission (After Notice)' on **16th August, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)